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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 10249/2016, CM APPL. 40448/2016 & CM APPL. 23870/2019

DR. SMITA ARORA ..... Petitioner  
Through: Mr. Sriram Parakkat, Mr. Michael Rao, Ms. Isha Singh and Ms. Anjali Singh, Advocates.

versus

GOVERNMENT OF NCT OF DELHI & ANR ..... Respondents  
Through: Mrs. Avnish Ahlawat, Standing Counsel for GNCTD with Ms. Aliza Alam, Advocate.

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+ W.P.(C) 11496/2016, CM APPL. 45136/2016, CM APPL. 23864/2019, CM APPL. 16942/2022 & CM APPL. 25410/2023

SMITA ARORA ..... Petitioner  
Through: Mr. Sriram Parakkat, Mr. Michael Rao, Ms. Isha Singh and Ms. Anjali Singh, Advocates.

versus

GOVT OF NCT OF DELHI AND ORS ..... Respondents  
Through: Mrs. Avnish Ahlawat, Standing Counsel for GNCTD with Ms. Aliza Alam, Advocate.  
Mr. Anil Mittal and Mr. Kumar Shubham, Advocates for R-5/State of U.P.  
Mr. Ravinder Agarwal and Mr. Lekh Raj Singh, Advocates for R-3, R-4 and R-6C

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+ W.P.(C) 8817/2018 & CM APPL. 33903/2018  
DR SMITA ARORA ..... Petitioner  
Through: Mr. Sriram Parakkat, Mr. Michael



Rao, Ms. Isha Singh and Ms. Anjali Singh, Advocates.

versus

GOVERNMENT OF NCT OF DELHI & ANR ..... Respondents  
Through: Mrs. Avnish Ahlawat, Standing Counsel for GNCTD with Ms. Aliza Alam, Advocate.

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+ W.P.(C) 2213/2019, CM APPL. 10436/2019, CM APPL. 26124/2019 & CM APPL. 27305/2019

ALOK KUMAR ASTHANA ..... Petitioner  
Through: Mr. M.K. Bhardwaj, Ms. Priyanka M. Bhardwaj and Mr. Arun Prakash, Advocates.

versus

GOVT OF NCT OF DELHI & ORS ..... Respondents  
Through: Mr. Mehak Nakra, ASC (Civil) GNCTD with Mr. Disha Choudhary and Mr. Abhishek Kkhari, Advocates for GNCTD.  
Mr. Prateek Gupta and Mr. Daljeet Prasad, Advocates for R-3.  
Mr. Ravinder Agarwal and Mr. Lekh Raj Singh, Advocates for R-3, R-4 and R-6C.

**CORAM:  
HON'BLE MR. JUSTICE TUSHAR RAO GEDELA**

**ORDER**  
**12.01.2024**

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**(The proceeding has been conducted through Hybrid Mode)**

1. Between the three learned counsel, they submit that each would take 20 minutes to submit their arguments.



2. Mr. Prateek Gupta, learned counsel appearing for respondent No.3 in W.P.(C) 2213/2019 submits that in case there are any submissions making allegations against the respondent No.3 alone, he would seek indulgence to urge arguments on her behalf.
3. List the matters on 21.05.2024 at 04:00 PM.

**TUSHAR RAO GEDELA, J**

**JANUARY 12, 2024/nd**